

ITEM NO.32

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 6316/2023

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ANR. Petitioner(s)

VERSUS

M/S GAURSONS INDIA PVT. LTD. & ORS. Respondent(s)

(I.R. and IA No.64857/2023-EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 6720/2023 (XI)

(I.R. and IA No.67647/2023-EXEMPTION FROM FILING O.T.)

SLP(C) No. 7738-7739/2023 (XI)

(I.R. and IA No.76832/2023-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.76830/2023-EXEMPTION FROM FILING O.T.)

Date : 21-09-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rajeev Kumar Dubey, Adv.
Mr. Chandrika Prasad Mishra, Adv.
Mr. Ruchir Ranjan Rai, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kavish Sharma, Adv.
Ms. Vaidruti Mishra, Adv.
Ms. Shreya Jain, Adv.
Mr. Kamendra Mishra, AOR

Mr. Abhishek Kumar Singh, AOR
Ms. Pallavi Baghel, Adv.
Ms. Anamika Yadav, Adv.

For Respondent(s)

Mr. Rajeev Kumar Dubey, Adv.
Mr. Ruchir Ranjan Rai, Adv.
Mr. Ruchir Ranjan Rain, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kavish Sharma, Adv.
Ms. Vaidruti Mishra, Adv.
Ms. Shreya Jain, Adv.
Mr. Kamendra Mishra, AOR

contd.....

Mr. Mohit Yadav, Adv.
Mr. Kausar Raza Faridi, AOR

Mr. Abhishek Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 6316/2023 and SLP(C) No. 6720/2023

Ld. counsel for respondent Nos.1 to 3 prays for and is granted four weeks' time, as last opportunity, for filing counter affidavit.

SLP(C) No. 7738-7739/2023

Ld. counsel for respondent Nos.2 to 4 in SLP(C) No.7738/2023 and respondent Nos.2 and 3 in SLP(C) No.7739/2023 submits that he does not wish to file counter affidavit. Submission is taken on record.

Ld. counsel for respondent No.1 is granted four weeks' time, as last opportunity, for filing counter affidavit.

At the end of the period aforesaid, whether counter affidavits are filed or not, Registry to process the matters for listing before the Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar